

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. IA 2603/2024 In C.P. (IB)/1374(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2024**

NAME OF THE PARTIES: - Vineet K Chaudhary
IN THE MATTER OF
Kohinoor Crane Service
V/s
Petron Engineering Construction Ltd.

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.2603/2024: - Adv. Soayib Qureshi appeared for the Applicant/Liquidator through VC. The present application is filed by the Liquidator for placing on record the **17th Progress Report** for the quarter ended on 31.03.2024 which is annexed with the IA. The said Progress Report is taken on record. No order is called for. With the aforesaid observation, **IA.No.2603/2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)